

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No. 62/1155/2021

This the 31st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Anayat Hussain Lone, aged 38 years, S/o Ghulam Rasool Lone, R/o Wanpora
Gurez Bandipora

.....Applicant

(Advocate:- Mr. Altaf Mehraj-**Not Present**)

Versus

1. State of Jammu and Kashmir, through Commissioner Secretary to Government Education Department, Civil Secretariat Jammu/Srinagar.
2. Director School Education, Kashmir M.A. Road, Srinagar.
3. Chief Education Officer Bandipora.
4. Zonal Education Officer Gurez.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the conference on behalf of the applicant.

2. On the last date also i.e., 15.03.2021, nobody had joined the conference on behalf of the applicant and the case was listed today i.e., 31.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**